

**GOVERNMENT OF INDIA
NON-CONVENTIONAL ENERGY SOURCES
LOK SABHA**

UNSTARRED QUESTION NO:128

ANSWERED ON:24.02.2000

ESTABLISHMENT OF RENEWABLE ENERGY EDUCATION PARKS .

AMBATI BRAHMANAIAH

Will the Minister of NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

- (a) whether the Government are encouraging the establishment of `Renewable Energy Education Parks` all over the country;
- (b) if so, the names of the States where such parks are proposed to be opened with Government's assistance; and
- (c) the criteria adopted for selecting States to open such Parks?

Answer

MINISTER OF STATE FOR NON-CONVENTIONAL ENERGY SOURCES (INDEPENDENT CHARGE)

(SHRI M. KANNAPPAN)

(a): Yes, Sir. The Government has been sanctioning establishment of Renewable Energy Parks to States and Union Territories under Special Area Demonstration Programme.

(b): Renewable Energy Parks have already been sanctioned to 27 States/ Union Territories, i.e. Andhra Pradesh, Arunachal Pradesh, Assam, Bihar, Delhi, Goa, Gujarat, Haryana, Himachal Pradesh, Jammu & Kashmir, Karnataka, Kerala, Madhya Pradesh, Maharashtra, Manipur, Mizoram, Nagaland, Orissa, Punjab, Rajasthan, Tamil Nadu, Tripura, Uttar Pradesh, West Bengal, Andaman & Nicobar Islands, Chandigarh and Pondicherry.

(c): Each State/Union Territory could select about ten important educational institutions and public places for establishment of such parks with Central financial assistance on the capital cost of the sanctioned renewable energy systems and devices up to a maximum of Rs.10.00 lakh per park.